POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF WPIL LIMITED

The details subsequent to the completion of the Open Offer made vide Public Announcement dated July 11, 2006 published on July 12, 2006, Corrigendum to the Public Announcement dated November 6, 2006 published on November 7, 2006 and dated November 11, 2006 published on November 13, 2006 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, to acquire 15,93,416 fully paid-up equity shares of Rs. 10/- each representing 20% of the voting capital of WPIL Limited at a price of Rs. 32.45 per fully paid up equity share, payable in cash are as under:

1.	Name of the Target Company	WPIL Limited
2.	Name of Acquirer (s) including PACs	**Acquirer:** Asutosh Enterprises Limited **PACs:** Mr. Prakash Agarwal M/s Hindusthan Udyog Limited
3.	Name of the Manager to the Offer	IDBI Capital Market Services Limited
4.	Name of the Registrar to the Offer	CB Management Services (Pvt.) Limited
5.	Offer Details: a. Date of Opening of the Offer b. Date of Closure of the Offer	 November 15, 2006 December 04, 2006

6. Details of the acquisition:

Sr. No.	Item	Proposed in the Offer Document	Actual
1.	Offer Price	Rs. 32.45	Rs. 32.45
2.	Shareholding of Acquirer/PACs (No. & %) before MOU/PA – Asutosh Enterprises Limited (Acquirer) – Prakash Agarwal (PAC) – Hindusthan Udyog Limited (PAC)	 Nil Nil 34,29,606(43.84%)	 Nil Nil 34,29,606(43.84%)
3.	Shares acquired by way of MOU or Market Purchase (No. & %)		
3.1	Asutosh Enterprises Limited (Acquirer)	12,89,619 (16.19%)	12,89,619 (16.19%)
3.2	Mr. Prakash Agarwal (PAC)	1,08,997 (1.37%)	1,08,997 (1.37%)
3.3	Hindusthan Udyog Limited (PAC)	Nil	Nil
4.	Shares acquired in the Open Offer (No. & %)	15,93,416 (20%)	5198 (0.06%)
5.	Size of the Open Offer (No. of Shares multiplied by offer price per share)	Rs. 5,17,06,349.20	Rs. 1,68,675.10
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No & %)	Nil	Nil
7.	Post offer shareholding of the Acquirer and PACs (No & %) (2+3+4+6) – Asutosh Enterprises Limited (Acquirer) – Prakash Agarwal (PAC) – Hindusthan Udyog Limited (PAC)	 28,83,035* (36.19%) 1,08,997 (1.37%) 34,29,606(43.84%)	 12,94,817 (16.25%) 1,08,997 (1.37%) 34,29,606(43.84%)
8.	Pre & Post Offer shareholding of Public (No & %), i.e., other than acquirer and PACs No of Shares Percentage	Pre offer / Post offer 30,75,778 / * 38.61 / *	Pre offer / Post offer 30,75,778 / 30,70,580 38.61 / 38.54

* Depends on the extent the shares will be tendered in the Open Offer.

7.	Status of the Escrow account, whether released or not	The amount in the Escrow A/c will be released in due course to the Acquirer.
8.	Payment of interest, if any, to the shareholders along with the details thereof	Nil
9.	Status of Investor Complaints received, if any	Nil

The Acquirers, along with PACs accept full responsibility for the information contained in this Public Announcement and shall be responsible for fulfillment for all the obligations of the Acquirer under the SEBI (SAST) Regulations, 1997.

Issued on behalf of the Acquirer and PACs by:

Manager to the Offer

IDBI Capital Market Services Limited
IDBI House, 6th Floor, 44, Shakespeare Sarani, Kolkata - 700 072
Tel: +91 33 22892771/32502896; Fax: +91 33 22892772
Contact Person: Mr. S. Lakshman
Email: kolkata@idbicapital.com

Date: January 6, 2007
Place: Kolkata